



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

RA No.060/0040/2019 in
OA No. 060/773/2018

This the 7th day of January, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER(J)
HON'BLE MR. PRADEEP KUMAR , MEMBER(A)**

Jeet Kumar
 son of Sh. Chuni Lal
 age 50 years
 working as Head Constable (No. 22393/CP)
 in Security Wing,
 VIP Security,
 Statics Guard,
 Sector 29, Chandigarh,
 resident of H. No. 1228,
 Sector 21, Chandigarh.

.....Applicant

VERSUS

1. Union Territory, Chandigarh through its Home Secretary, UT Secretariat, Sector 9, Chandigarh.
2. The Director General of Police, Union Territory, Chandigarh, Additional Deluxe Building, Sector 9, Chandigarh.
3. The Deputy Inspector General of Police, Union Territory, Additional Deluxe Building, Sector 9, Chandigarh.
4. The Senior Superintendent of Police (Security & Traffic), Additional Sector 9, Police Headquarters, Chandigarh.

.....Respondents

ORDER (BY CIRCULATION)

MR. PRADEEP KUMAR, MEMBER(A):-

Certain orders were passed in the OA on 28.11.2019.

Applicant in the OA has preferred the review of these directions. Various points raised in the Review Application were considered and OA was disposed of. No changes felt necessary. OA order stands. RA is dismissed.

(Pradeep Kumar)
Member (A)

(Sanjeev Kaushik)
Member (J)

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